

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 110 of 2015 & IA No. 176 & 177 of 2015**  
**Appeal No. 89 of 2015 & IA No. 137 of 2015**  
**Appeal No. 90 of 2015 & IA No. 138 of 2015**

**Dated: 15<sup>th</sup> September, 2017**

**Appeal No. 110 of 2015 & IA No. 176 & 177 of 2015**

**In the matter of:**

Indian Wind Energy Association & Anr. .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

**Appeal No. 89 of 2015 & IA No. 137 of 2015**

**In the matter of:**

Indian Wind Power Association .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

**Appeal No. 90 of 2015 & IA No. 138 of 2015**

**In the matter of:**

Indian Wind Power Association .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

## **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **22.11.2017.**

PPS/Court Master

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